GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 746 ANSWERED ON 25.07.2025

INCREASE IN TRAIN ACCIDENTS

746. DR. KANIMOZHI NVN SOMU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that train accidents in the country have increased during the last five years;
- (b) if so, the details of railway accidents reported in the last five years;
- (c) the main reasons for such accidents;
- (d) the compensation paid to the next kin of the dead and injured;
- (e) whether any sabotage has been reported;
- (f) if so, the action taken against those held responsible; and
- (g) if so, the action taken/proposed to be taken to prevent such train accidents in future?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

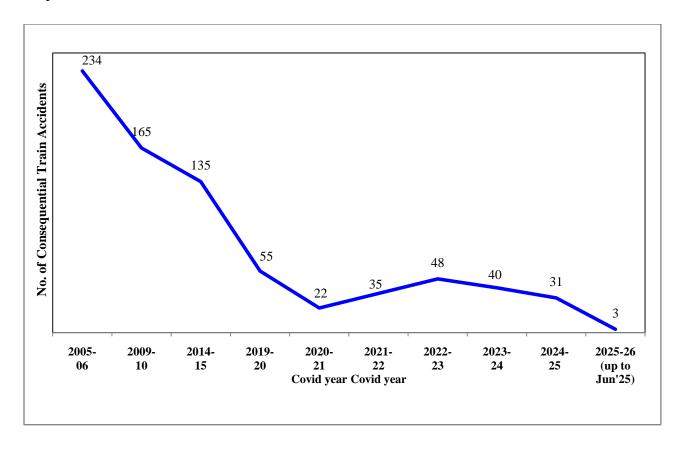
(a) to (g): Safety is accorded the highest priority on Indian Railways. As a consequence of various safety measures taken over the years, there has been a steep decline in the number of accidents.

Consequential Train Accidents have reduced from 135 in 2014-15 to 31 in 2024-25 as shown in the graph below. The causes of these accidents broadly include track defects, loco/coach defects, equipment failures, human errors etc.

It may be noted that the Consequential Train Accidents during the period 2004-14 was 1711 (average 171 per annum), which has declined to 31 in 2024-25 and further to 3 in 2025-26 (upto June).

Another important index showing improved safety in train operations is Accidents Per Million Train Kilometer (APMTKM) which has reduced from 0.11 in 2014-15 to 0.03 in 2024-25, indicating an improvement of approx. 73% during the said period.

The number of consequential train accidents during the last five years are depicted in the Graph below:-



Accident victims are paid ex-gratia relief soon after an accident or untoward incident. Total amount of ex-gratia paid by the Railways to the next of kin of deceased and injured individuals in train accidents that happened during the last five years from 2020-21 to 2024-25 is Rs. 39.83 Crore.

Compensation for death/injury of railway passengers in train accidents and untoward incidents as defined under Section 124 and Section 124-A (read with Section 123) of the Railways Act, 1989, is decided by Railway Claims Tribunal (RCT) on the basis of a claim

application filed by the victims/their dependents before RCT and it disposes of the cases after following the due judicial process. Railway Administration pays compensation when a decree is awarded by Hon'ble RCT in favour of the claimant and Railways decide to implement the decree. Compensation amount is over and above the ex-gratia amount. Total amount of compensation paid by the Railways to the next of kin of deceased in train accidents that happened during the last five years from 2020-21 to 2024-25 is Rs. 30.40 Crore.

It may be noted that the compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. The amount paid in a year depends upon the number of cases finalized by Railway Claims Tribunals (RCTs) or other Courts of Law in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.

The various safety measures taken to enhance safety in train operations are as under:-

1. On Indian Railways, the expenditure on Safety related activities has increased over the years as under:-

Expenditure on Safety related activities (Rs. in Cr.)							
	2013-14	2022-23	2023-24	RE 2024-25	BE 2025-26		
	(Act.)	(Act.)	(Act.)				
Maintenance of Permanent Way & Works	9,172	18,115	20,322	21,800	23,316		
Maintenance of Motive Power and Rolling Stock	14,796	27,086	30,864	31,540	30,666		
Maintenance of Machines	5,406	9,828	10,772	12,112	12,880		
Road Safety LCs and ROBs/ RUBs	1,986	5,347	6,662	8,184	7,706		
Track Renewals	4,985	16,326	17,850	22,669	22,800		
Bridge Works	390	1,050	1,907	2,130	2,169		
Signal & Telecom Works	905	2,456	3,751	6,006	6,800		
Workshops Incl. PUs and Misc. expenditure on Safety	1,823	7,119	9,523	9,581	10,134		
Total	39,463	87,327	1,01,651	1,14,022	1,16,470		

- 2. Electrical/Electronic Interlocking Systems with centralized operation of points and signals have been provided at 6,635 stations up to 30.06.2025 to reduce accident due to human failure.
- 3. Interlocking of Level Crossing (LC) Gates has been provided at 11,096 level Crossing Gates up to 30.06.2025 for enhancing safety at LC gates.
- 4. Complete Track Circuiting of stations to enhance safety by verification of track occupancy by electrical means has been provided at 6,640 stations up to 30.06.2025.
- 5. Kavach is a highly technology intensive system, which requires safety certification of highest order. Kavach was adopted as a National ATP system in July 2020. Kavach is provided progressively in phased manner. Kavach has already been deployed on 1548 RKm on South Central Railway and North Central Railway. Presently, the work is in progress on Delhi-Mumbai and Delhi-Howrah corridors (approximately 3000 RKm). Track side works on these routes have been completed on about 2200 RKm as on 30.06.2025. Regular trials are being done on these sections.
- 6. Detailed instructions on issues related with safety of Signalling, e.g. mandatory correspondence check, alteration work protocol, preparation of completion drawing, etc. have been issued.
- 7. System of disconnection and reconnection for S&T equipment as per protocol has been reemphasized.
- 8. All locomotives are equipped with Vigilance Control Devices (VCD) to improve alertness of Loco Pilots.
- 9. Retro-reflective sigma boards are provided on the mast which is located two OHE masts prior to the signals in electrified territories to alert the crew about the signal ahead when visibility is low due to foggy weather.
- 10. A GPS based Fog Safety Device (FSD) is provided to loco pilots in fog affected areas which enables loco pilots to know the distance of the approaching landmarks like signals, level crossing gates, etc.
- 11. Modern track structure consisting of 60kg, 90 Ultimate Tensile Strength (UTS) rails, Prestressed Concrete Sleeper (PSC) Normal/Wide base sleepers with elastic fastening, fan shaped layout turnout on PSC sleepers, Steel Channel/H-beam Sleepers on girder bridges is used while carrying out primary track renewals.
- 12. Mechanisation of track laying activity through use of track machines like PQRS, TRT, T-28 etc. to reduce human errors.

- 13. Maximizing supply of 130m/260m long rail panels for increasing progress of rail renewal and avoiding welding of joints, thereby improving safety.
- 14. Ultrasonic Flaw Detection (USFD) testing of rails to detect flaws and timely removal of defective rails.
- 15. Laying of longer rails, minimizing the use of Alumino Thermic Welding and adoption of better welding technology for rails i.e., Flash Butt Welding.
- 16. Monitoring of track geometry by OMS (Oscillation Monitoring System) and TRC (Track Recording Cars).
- 17. Patrolling of railway tracks to look out for weld/rail fractures.
- 18. The use of Thick Web Switches and Weldable CMS Crossing in turnout renewal works.
- 19. Inspections at regular intervals are carried out to monitor and educate staff for observance of safe practices.
- 20. Web based online monitoring system of track assets viz. Track database and decision support system has been adopted to decide rationalized maintenance requirement and optimize inputs.
- 21. Detailed instructions on issues related with safety of Track, e.g. integrated block, corridor block, worksite safety, monsoon precautions, etc. have been issued.
- 22. Preventive maintenance of railway assets (Coaches & Wagons) is undertaken to ensure safe train operations.
- 23. Replacement of conventional ICF design coaches with LHB design coaches is being done.
- 24. All unmanned level crossings (UMLCs) on Broad Gauge (BG) route have been eliminated by January 2019.
- 25. Safety of Railway Bridges is ensured through regular inspection of Bridges. The requirement of repair/rehabilitation of Bridges is taken up based upon the conditions assessed during these inspections.
- 26. Indian Railways has displayed Statutory "Fire Notices" for widespread passenger information in all coaches. Fire posters are provided in every coach so as to educate and alert passengers regarding various Do's and Don'ts to prevent fire. These include messages regarding not carrying any inflammable material, explosives, prohibition of smoking inside the coaches, penalties etc.
- 27. Production Units are providing Fire detection and suppression system in newly manufactured Power Cars and Pantry Cars, Fire and Smoke detection system in newly manufactured

- coaches. Progressive fitment of the same in existing coaches is also underway by Zonal Railways in a phased manner.
- 28. Regular counselling and training of staff is undertaken.
- 29. Concept of Rolling Block introduced in Indian Railways (Open Lines) General Rules vide Gazette notification dated 30.11.2023, wherein work of integrated maintenance/ repair/replacement of assets is planned up to 52 weeks in advance on rolling basis and executed as per plan.

The details of the Safety related works related to better maintenance practices, Technological improvements, better infrastructure and rolling stock etc. undertaken by Railways are tabulated below:-

S.N.	Item	2004-05 to	2014-15 to 2024-25	2014-25 Vs.			
D.11.		2013-14	(till March 25)	2004-14			
	Technological improvements						
1.	Use of high-quality rails (60 Kg)	57,450 Km	1.43 Lakh Km	More than 2			
	(Km)			times			
2.	Longer Rail Panels (260m) (Km)	9,917 Km	77,522 Km	Nearly 8 times			
3.	Electronic Interlocking (Stations)	837 Stations	3,691 Stations	More than 4			
				times			
4.	Fog Pass Safety Devices (Nos.)	As on 31.03.14:	As on 31.03.25:	288 times			
		90 Nos.	25,939				
5.	Thick Web Switches (Nos.)	Nil	28,301 Nos.				
	Better maintenance practices						
1.	Primary Rail Renewal (Track	32,260 Km	49,941 Km	1.5 times			
	Km)						
2.	USFD (Ultra Sonic Flaw	79.43 Lakh	2 Crore	More than 2			
	detection) Testing of Welds			times			
	(Nos.)						
3.	Weld failures (Nos.)	In 2013-14:	In 2024-25:	90 % reduction			
		3699 Nos.	370 Nos.				
4.	Rail fractures (Nos.)	In 2013-14:	In 2024-25:	More than			
		2548 Nos.	289 Nos.	88% reduction			
	Better infrastructure and Rolling stock						
1.	New Track KM added (Track km)	14,985 Km	34,428 Km	More than 2			
				times			
2.	Flyovers (RoBs)/Underpasses	4,148 Nos.	13,808 Nos.	More than 3			
	(RUBs) (Nos.)			times			
3.	Unmanned Level crossings	As on 31.03.14:	As on 31.03.24: Nil	Removed			
	(nos.) on BG	8948	(All eliminated by				
			31.01.19)				
4.	Manufacture of LHB Coaches	2,337 Nos.	42,677	More than 18			
	(Nos.)			times			

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith. During last five years i.e. 2020 to 2024, 277 incidents of putting foreign objects on railway tracks were reported in which GRP/Police have registered cases and 348 persons were arrested.

Further in order to prevent incident of placing these obstructive elements, following steps are being taken by Railways:-

- i. Regular State Level Security Committee of Railways (SLSCR) meetings are being conducted, which have been constituted in each State under the chairmanship of DGPs/Commissioner of police of respective States/Union territory with representatives of RPF, GRP and Intelligence units. Further close liaison is made by RPF with the State Police/GRP authorities at all levels to control Crime, registration of cases, their investigation and maintenance of Law & Order in Railway premises as well as on running trains with focus on sabotage incidents, sharing of intelligence. Effective steps are being undertaken to prevent such incidents.
- ii. Besides Central & State Intelligence agencies, Intelligence unit of RPF i.e. Crime Intelligence Branch (CIB) & Special Intelligence Branch (SIB) have been sensitized and instructed to collect intelligence and take necessary action in coordination with Police authorities for detection and prevention of sabotage attempts.
- iii. Frequent patrolling of identified black spots and vulnerable sections are being done by Railwaymen, RPF, GRP & Civil Police.
- iv. Regular drives are conducted to remove material lying near the railway tracks which can potentially be used by miscreants for putting obstructive materials on track.
- v. The people living near railway track are being sensitized about the consequences of putting foreign material on track, removing rail components etc. and are requested to keep watch and report any suspected activity immediately.
- vi. Special teams are formed to patrol high-risk areas, vulnerable sections and sharing of intelligence to mitigate threats effectively.